

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 25th August, 2014

No.HC.VII-139/2014/6389/A.### In partial modification to this Registry's Notification No. HC.VII-139/2014/6193/A, dated 14th August, 2014, it is informed that **the programme on 'Cyber Crime', scheduled to be held from 01.09.2014 to 06.09.2014 at the National Police Academy, Hyderabad will now be held from 01.09.2014 to 05.09.2014 at the same venue.**

[Programme details enclosed]

By order,
Sd/- K. S. Pathak
JOINT REGISTRAR (PM & P) / CPC

Memo No. HC.VII-139/2014/6390-6404/A dated 25.08.2014

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam.
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information.
4. **Mr. H.K. Kusumakar, IPS, Deputy Director (IT), SVP National Police Academy, Hyderabad.**
5. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
6. **The District & Sessions Judge, Dibrugarh / Nagaon. . He / she is requested to inform the nominated participant of his / her respective District accordingly.**
7. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
8. **Shri Ashok T. Ukrani, Member (Judicial), E-Committee, Supreme Court of India.**
9. The Joint Registrar (Vig. / Judl. / Admn.-I), Gauhati High Court, Guwahati.
10. **Shri Nishanta Goswami, Sub-Divisional Judicial Magistrate (S), Dibrugarh.**
11. **Shri Chaturjya Prasad Talukdar, Sub-Divisional Judicial Magistrate (S), Nagaon**

The nominated participants are to report at the National Police Academy, Hyderabad on 31st August, 2014. They may leave Hyderabad on 05th September evening or 06th September morning. Further, they are requested to intimate their travel plans in writing to the SVP National Police Academy, Hyderabad, directly [Fax No. 040-24015179, e-mail: info@svpnpa.gov.in / hkkusumakar@svpnpa.gov.in]

12. **The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of the Gauhati High Court immediately.**
13. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
14. The Private Secretary to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati.
15. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


JOINT REGISTRAR (PM & P) / CPC



SARDAR VALLABHBHAI PATEL NATIONAL POLICE ACADEMY, HYDERABAD-500 052
Course on "Cyber Crimes and Digital Evidence for Judicial Officers" from 1st to 5th September, 2014

Annexure – "A"

Date & Time	09:30-11:15		11:30-13:30	15:00-17:30	
01/09/14 Monday	09:00-09:30	09:30 – 11:15	Data storage Basics & SOP for Handling Digital Evidence File systems, Allocated and Unallocated spaces, Formatting, Partitioning, Slack Space & SOP etc.. Shri H.K. Kusumakar, IPS, DD (IT)	Hashing and Imaging of Digital Media (Hands-on) Shri H.K. Kusumakar, IPS, DD (IT) & NPA Team	
	Joining Formalities & Brief Outline of the Course by the Course Director	Basics of Computer, Networking & Internet Components of Computer, Booting process, BIOS, Different OS, Network Components, overview of Internet, IP address, DHCP & DNS etc.. Shri H.K. Kusumakar, IPS, DD (IT)			
02/09/14 Tuesday	Current Cyber Crime Trends Types of Cyber Crime, Case Studies & Cyber Terrorism etc. Shri P. Krishna Sastry, Global Head, Cyber Security Div., TCS, Hyderabad.		Understanding CDR and IP Logs Shri U. Ram Mohan Rao, SP, CID, Hyderabad	Laws and DoT Guidelines related to Legal Interception of Phone & Data Telegraph Act, Section – 91 Notice, Letter Rogatory, MLAT Shri U. Ram Mohan Rao, SP, CID, Hyderabad	
3/09/14 Wednesday	Overview of IT ACT 2000 and IT Amendment Act 2008 Shri Pavan Duggal, Advocate, Supreme Court of India, N. Delhi		Amendments in Various Laws to make Electronic Evidence Admissible & Case Laws related to IT Act 1. Indian Evidence Act, 1872 2. Bankers Book Evidence Act, 1891 3. RBI Act, 1934 Shri Debasis Nayak, Director, ASCL, Pune	Electronic Contract and Digital Signature Concepts Shri Debasis Nayak, Director, ASCL, Pune	
4/09/14 Thursday	Email investigation (Hands-on) E-Mail Header Analysis & Email Tracing Shri Debasis Nayak, Director, ASCL, Pune		Digital Forensics Basic (Hands-on) Shri Subrahmani Babu, Scientist C, ICERT, N. Delhi	Digital Forensics Basic (Hands-on) Shri Subrahmani Babu, Scientist C, ICERT, N. Delhi	
5/09/14 Friday	Overview of Mobile Phone Technologies and Mobile Forensics (Hands-on) Shri Nitin Chaudhan, Chief Data Analyst, Forensics, Gurni, N. Delhi		15:00 – 16:30		16:30 – 17:30
			Social Media analysis Basics of Social Media, Threats and Challenges, Case Studies, Evidence collection from Social Media Shri Muktesh Chander, IPS, Jt. CP, Delhi		Valediction

1. **Venue :** Lecture Hall, G-4 (G.K. Handoo) and C-4 (Digital Forensics Lab) in Millenium Training Complex (MTC)
2. **Dress order:** Civvies (Shirt and Tie/Business Suit for Gentlemen & Salwar Kameez/ Saree/ Business Suit for Ladies)
3. **Morning Tea Break:** 11:15-11:30 Hrs, **Lunch Break:** 13:30 –15:00 Hrs, **Evening Tea:** 16:00 -16:15 Hrs

(H. K. Kusumakar)
 Dy. Director (IT) &
 Course Director